

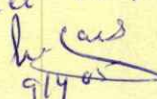




Serial No. of Order	Date of Order	Order with Signature	Office Note as to action (if any) taken on Order
5.	08.04.2005	<p>Mr. K. Jayandran, on whose representation the suo motu case was taken up by this Court, is absent, though he has sent a letter dated 1.4.2005 stating that he is contemplating and going by the suggestions made by the Superintending Engineer, Public Health & Engineering Works Department, South and West and he tenders his apology for intruding upon the valuable time of this Court and begs to be excused. His letter dated 1.4.2005 is hereby formed as part of the record and marked as 'X' for identification. In our considered view, the petitioner got the relief. In view of the above position, this case is hereby closed. Registry is directed to communicate a copy of this order to Shri K. Jayandran.</p> <p style="text-align: center;">  (N. Surjamanj Singh) <u>Chief Justice (Acting)</u> </p> <p style="text-align: center;">  (A. P. Subba) <u>Judge</u> </p>	<p>Office Note as to action (if any) taken on Order</p> <p style="text-align: right;"> <i>A Copy of Order forwarded to the Petitioner on 9.4.05</i>  9/4/05 </p>

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